

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 1246**  
ANSWERED ON 27/07/2021

**IMPLEMENTATION OF PMAY-G**

1246. DR. KALANIDHI VEERASWAMY:  
SHRI NIHAL CHAND:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the salient features of the Pradhan Mantri Awas Yojana-Gramin (PMAY-G);
- (b) the details of the funds sanctioned, allocated and utilized under this scheme in the States of Tamil Nadu and Rajasthan during the last three years and the current year;
- (c) the details of the number of houses sanctioned under this scheme in the State of Tamil Nadu and Rajasthan including Dausa district during the last three years and the current year;
- (d) the details of the number of houses constructed under this scheme in the States of Tamil Nadu and Rajasthan including Dausa district during the last three years;
- (e) the details of the number of houses pending for construction under this scheme in the State of Tamil Nadu; and
- (f) the details of steps being taken by the Government for the timely completion of these pending projects including the time by which these projects are likely to be completed?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT  
(SADHVI NIRANJAN JYOTI)

(a) The Pradhan Mantri Awaas Yojana – Gramin (PMAY-G) is being implemented w.e.f. 01.04.2016 with the objective to provide 2.95 crore houses under the programme. The salient features of PMAY-G are given as under:-

- i. Identification and selection of beneficiaries are based on the housing deficiency and other social deprivation parameters prescribed in Socio Economic Caste Census (SECC)-2011 and new survey Awaas+ 2018 conducted to identify left out eligible households. The data is subject to verification by Gram Sabha and an appellate process.
- ii. The minimum unit size of house is 25 square metres including a dedicated area forhygienic cooking.
- iii. Unit assistance of Rs. 1.20 lakh in plains and Rs.1.30 lakh in hilly states, difficult areasand IAP districts.
- iv. The fund sharing pattern under PMAY-G between Central and State Government is in the ratio of 60:40 except in case of the UT of Jammu & Kashmir, North-Eastern States and Hilly States, wherein the sharing pattern is 90:10. In respect of UTs (including Ladakh),100% funding is by the Central Government.
- v. Assistance (Rs.12,000/-) is provided for construction of toilets through convergence with Swacch Bharat Mission–Gramin (SBM-G), Mahatma Gandhi National Rural Employment GuaranteeScheme (MGNREGS) or any other dedicated source of funding.

- vi. Provision of 90/95 persondays of un-skilled labour wage under MGNREGA for construction of house, over and above the unit assistance.
- vii. Convergence with other Government schemes for provision of basic amenities viz., toilet, drinking water, electricity, clean & efficient cooking fuel, treatment of social and liquid waste etc.
- viii. Focus on construction of quality houses by the beneficiaries using local materials, appropriate designs and trained masons.

(b) (c) & (d) The details of funds sanctioned, allocated and utilized along with the number of houses sanctioned and constructed in the State of Tamil Nadu and Rajasthan including Dausa district during the last three years (financial year 2018-19 to 2020-21) and the current year (till 22.07.2021 in year 2021-22) is given in the table below:

State/District	Total Central Allocation (Rs. in lakh)	Total Central assistance released (Rs. in lakh)	Total Utilization (Rs. in lakh)	Houses Sanctioned (in nos.)	Houses Constructed (in nos.)
<b>Tamil Nadu</b>	368443.44	106894.33	322936.93	309081	61694
<b>Rajasthan</b>	1082059.28	666669.79	1023603.75	833244	706818
<b>Dausa*</b>		-		1890	1722

\* District-wise data of allocation/release/utilization of funds is not maintained at the level of the Ministry.

(e) The total number of houses pending for construction out of the targets allocated during financial year 2016-17 to 2021-22 under PMAY-G in the State of Tamil Nadu is 5,19,057.

(f) The Ministry is taking the following initiatives to ensure timely completion of the houses under PMAY-G:

- i. Regular review of progress at the level of Ministry to ensure timely completion of targeted houses.
- ii. The States/UTs have been requested to expedite the completion of houses approved under PMAY-G with specific focus and priority of houses for which 2<sup>nd</sup> and 3<sup>rd</sup> instalments have been released.
- iii. Daily monitoring on various parameters like Gaps in sanction of houses, cleaning of PWL of PMAY-G and release of Central Share/State Matching Share from treasury to SNA.
- iv. Timely allocation of targets to the States/UTs and release of adequate funds at the level of the Ministry.
- v. Promotion of eco-friendly & innovative technologies for house construction.
- vi. Regular follow ups with the State to ensure provision of land to landless beneficiaries in rural areas.
- vii. Expedient resolution of technical issues and other constraints faced by the States.
- viii. Steps are being taken to increase the coverage of Rural Mason Training (RMT) programme which would increase the availability of trained masons leading to faster construction of quality houses.
- ix. Awards to the best performing States/UTs, Districts based on performance index dashboard, thereby creating healthy competition and motivation among the States/UTs for achieving the set targets.

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